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Title : Need to sanction funds for the the Ponnani-Kochi Canal development in Kerala.

SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM): Sir, I rise to bring to the notice of the House the situation arising out of the problems being faced by the people of coastal Kerala.

19.17 hrs (Shri Varkala Radhakrishnan *in the Chair*)

People in a number of districts in the State are facing the fury of the waves during the monsoon season year after year. The only defence against the rising sea waves during the high tides in the monsoon months are the artificial stonewalls constructed along the affected villages facing the sea and seashores. The most affected coastal talukas in Thrissur district are Chavakkad and Kodungalore. Since the people living in the villages along the coastal areas in Kerala are undergoing untold miseries due to the fury of the high tides, especially during the monsoon period every year, I would request the Central Government to kindly take all necessary steps to sanction the amount required to build the stonewalls along the affected areas on a war-footing urgency.

I would also request the Central Government to sanction the required amount for the Ponnani-Kochi canal development for which a request was submitted to the Twelfth Central Finance Commission. Thank you.

DR. K.S. MANOJ (ALLEPPEY): Sir, I also associate with him.

SHRIMATI C.S. SUJATHA (MAVELIKARA): Sir, I also associate.